



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

On account of acute shortage of staff in Delhi District Courts, Care Taking Branch (West), Tis Hazari Courts, Delhi is hereby ordered to be merged with the Care Taking Branch (Central), Tis Hazari Courts, Delhi w.e.f. 01.11.2023 which shall be supervised / looked after by the Branch-in-charge, Care Taking Branch (Central) (Presently *Sh. Kapil Malhotra*) and he shall ensure that a specific official be deputed to attend Ld. Principal District & Sessions Judge (West) & to deal with the matter related to the West District.

Moreover, the Branch-in-charge, Care Taking Branch (Central), THC, Delhi shall be responsible for overall affairs related to both 'Central' as well as 'West' district at Tis Hazari Courts pertaining to Care Taking Branch w.e.f. 01.11.2023 and in addition to that he shall also be answerable to Ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.

Note: The staff hitherto posted in CTB (West) shall be considered in CTB, Tis Hazari Courts, Delhi w.e.f. 01.11.23.

b) The CTB, THC shall look after the work of entire Tis Hazari Courts Complex under aegis of Headquarters.

Vinod Kumar
(Vinod Kumar)

Principal District & Sessions Judge (West)
Tis Hazari Courts, Delhi

Narottam Kaushal
12.10.23,
(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 78922-79172
Cir./P&T/Admn-II/HQs/2023

Dated, Delhi the 13 OCT 2023

Copy forwarded for information and necessary action to:

1. Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
3. All the Ld. Presiding Officers, Central & West District, THC, Delhi.
4. Ld. Chairperson, BMC, Tis Hazari Courts, Delhi.
5. Ld. Officer In-Charge, General Branch, Central & West, THC, Delhi.
6. The Branch Incharge, CTB, Central & West to do the needful.
7. The Personal Office of the Ld. D&SJ, Central & West.
8. The Sr. Accounts Officer/Accounts Officer/AAO, Central & West, THC, Delhi.
9. The A.E. (Elect). & A.E. (Civil) PWD, THC, Delhi.
10. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
11. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
12. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
13. The officials concerned.

Simmi Kapoor
13/10/23

(Simmi Kapoor)
Administrative Officer (Judl.), Admn.-II
Tis Hazari Courts, Delhi (HQs)